## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/49/2016

NAME OF THE PETITIONER(S)

: Karthikeyan Kasiviswanathan

NAME OF THE RESPONDENT(S)

: Bayone Infotech Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

J. KANIMOZHI For M/S. shiraluman & Swest.

4th Respondent

## **ORDER**

Counsel for petitioner called but absent. Counsel for R1 to R3 absent. Ms J Kanimozhi, counsel for R4 present. Time extended as a last chance to the petitioner to file rejoinder. Put up on 19.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)